

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No.593/(MAH)/2017  
CA No.

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 12.06.2017

NAME OF THE PARTIES: Sobha Limited  
V/s.  
Pancard Clubs Limited

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Shyam Kapadia	Counsel for Applicant	<u>S.K.</u>
2.	Sarah Thanawala	Adv. for Applicant	<u>Sarah</u>
3	Faiza Dhanani	1/b Dhruv Ladha & Co.	<u>Faiza Dhanani</u>
4	Adv. Roopesh R. JASWAL	Adv. for Respondent	<u>Roopesh R.</u>
5.	Sr. Counsel Pradeep Samantabi	Counsel for Respondent	<u>Pradeep Samantabi</u>

Order

CP No.593/I&BP/NCLT/MB/MAH/2017

At request of the parties, list this matter on 14.6.2017.

Sd/-

**V. NALLASENAPATHY**  
Member (Technical)

Sd/-

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)